

Construction of Road from Rikhnikhāl to Bagar Khal

1371. SHRI BALRAJ PASSI : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the Government propose to construct a motor road from Rikhnikhāl to Bagar Khal via Bayela Malla under Rikhni Khal block in district Pauri Garhwal, Uttar Pradesh;

(b) whether any survey has been done for this purpose; and

(c) the time which the construction work is likely to commence?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL): (a) to (c). This Ministry does not maintain district-wise and village-wise data on State roads.

12.00 hrs.

[Translation]

SHRI ATAL BIHARI VAJPAYEE (Lucknow) : Mr. Speaker, Sir, before you take up other matters I would like to submit that the session is coming to an end and all the honourable Members will go back to their respective constituencies. There are several questions which are agitating the mind of hon Members. They will have to reply about those to the people in their areas. For example, take the case of sugarcane growers of Uttar Pradesh. The sugarcane is lying in the fields and nobody is there to procure that. At present the sugarcane growers are on the verge of ruin. This matter has been raised many times, but nobody is ready to reply in this regard.....(Interruptions) Mr. Speaker, Sir, what is happening here? What is his problems ? (Interruptions)

SHRI DATTA MEGHE (Nagpur) : We do not have any problem, in fact, we are helping you.

MR. SPEAKER : He is raising your question only?

SHRI ATAL BIHARI VAJPAYEE : Mr. Speaker, Sir, I have got electef from Uttar Pradesh. Therefore, if I talk about Uttar Pradesh first, then what is the objection to it ? (Interruptions) Therefore, I have said that ther questions pertaining to different areas which hon. Members would like to raise, therefore, it is my submission to you to fix some time for today and tomorrow during whcih hon. Members may raise serious matters relating to their respective States and areas and hon. Minister may give reply to those matters.

[English]

MR. SPEAKER : Yes, I think, the Minister concerned be ready on this point please, for tomorrow.

(Interruptions)

[Translation]

PROF. PREM DHUMAL (Hamirpur) : Mr. Speaker, Sir, there was a point regarding congratulation reference to Indian Cricket Team.....(Interruptions)

SHRI HARIN PATHAK (Ahmedabad) : Sir, grave injustice has been done to Maharashtra in the case of N.T.C. Mills. (Interruptions) There is a question of N.T.C. (Interruptions)

[English]

SHRI LOKANATH CHOUDHURY (Jagatsinghpur) : Sir, the workers of NPCT, a public sector undertaking under the Department of Water Resources have gone on a hunger strike demanding revision of pay, etc. They have continued their hunger strike for more than fifteen days. The conditiopn of the workers has become very serious. I would appeal, through you, Sir, to the Minister for Water Resources to intervene and solve their problems so that the lives of the workers are saved.

CONGRATULATIONS TO INDIAN CRICKET TEAM ON ITS VICTORY

12.03 hrs.

[Translation]

SHRI GUMAN MAL LODHA (Pali) : Sir, Ninety crore people of India are filled with enthusiasm and joy on the victory of Indian Cricket Team over that of Pakistan. This is the unique achievement of Indian sportsmen in the international arena. Therefore, they should be congratulated by the entire House.

[English]

MR. SPEAKER : I think, the hon. Members of this august House would like to congratulate the Indian cricket team for the victory, they have won and, they are one on this point.

SHRI SOMNATH CHATTERJEE (Bolpur) : We should convey out best wishes to them for the semi-final and for the final matches.

12.05 hrs.

OBSERVATION BY THE SPEAKER

[Translation]

SHRI RABI RAY (Kendrapada) : Mr. Speaker, Sir, a discussion was held with the leaders of various political parties that an Additional Sessions Judge, Shri Dhingra had made sweeping observations against the members of Parliament in connection with the case of Shri Kalpnath Rajji, I would like to know the outcome of the meeting held in this regard.